

HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD
(Special Original Jurisdiction)

FRIDAY, THE EIGHTEENTH DAY OF OCTOBER
TWO THOUSAND AND TWENTY FOUR

PRESENT

THE HONOURABLE THE CHIEF JUSTICE ALOK ARADHE
AND
THE HONOURABLE SRI JUSTICE J SREENIVAS RAO

WRIT PETITION NO: 13777 OF 2020

Between:

Dr. Mohammad Salman Muqtadir, S/o Mohammad Mastan Vali, Aged about 24 years. Occ. Doctor, R/o 9-1-1/81B, Defence Colony. Langer House, Hyderabad District.

...PETITIONER

AND

1. The State of Telangana and another, Rep by its Principal Secretary, Medical and Health Department, Secretariat, Hyderabad
2. Kaloji Narayana Rao University of Health and Science, Warangal, Rep by its Registrar Office at Warangal, Telangana State

...RESPONDENTS

Petition under Article 226 of the Constitution of India praying that in the circumstances stated in the affidavit filed therewith, the High Court may be pleased to issue Writ, Order or direction more particularly one in the nature of WRIT OF MANDAMUS declaring the action of the Respondent No.2 in not receiving the online application for registration and admission into Post Graduate Medical Course for the academic year 2020 - 2021 under management quota after the extended date of admission from 31/07/2020 to 31/08/2020 in pursuance of the orders of the Hon'ble Supreme Court dated 30/07/2020 passed in M.A.No.1282 of 2020 W.P.(C). No. 76 of 2015, as illegal, arbitrary, besides in violation of principles of natural justice and consequently direct the Respondent No.2 to receive the online application of the Petitioner for registration and admission into Post Graduate Medical Course for the academic year 2020 -2021.

IA NO: 1 OF 2020

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to direct the Respondent No. 2 to receive the online application of the Petitioner for registration and admission into Post Graduate Medical Course for the academic year 2020 -2021, pending disposal of the above writ petition.

Counsel for the Petitioner: SRI A.NAJEEB KHAN(NOT PRESENT)

**Counsel for the Respondent No.1: SRI P.SHRAVAN KUMAR GOUD, GP FOR
MEDICAL HEALTH & FW**

Counsel for the Respondent No.2: SRI A.PRABHAKAR RAO, SC FOR KNRUHS

The Court made the following: ORDER

**THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE
AND
THE HON'BLE SRI JUSTICE J. SREENIVAS RAO**

WRIT PETITION No.13777 of 2020

ORDER: (per the Hon'ble the Chief Justice Alok Aradhe)

None for the petitioner.

Sri P.Shravan Kumar Goud, learned Government Pleader for Medical, Health and Family Welfare appears for respondent No.1.

Mr.A.Prabhakar Rao, learned Standing Counsel for Kaloji Narayana Rao University of Health Sciences (hereinafter referred to as 'the University') appears for respondent No.2.

2. In this Writ Petition, the petitioner is aggrieved by the inaction on the part of the University in not considering the case of the petitioner in not receiving the online application for registration and admission into Post Graduate Medical Course for the academic year 2020-21 under Management Quota.

3. A Bench of this Court by an interim order dated 26.08.2020 had permitted the petitioner to participate in the counselling.

4. In view of the aforesaid interim order as well as the fact that the academic year 2020-21 is over, no further orders are required to be passed in this Writ Petition.

5. Accordingly, the Writ Petition is disposed of.

Miscellaneous applications, if any pending, shall stand closed. There shall be no order as to costs.

SD/- A. SRINIVASA REDDY
ASSISTANT REGISTRAR

//TRUE COPY//

[Signature]
SECTION OFFICER

To

1. The Principal Secretary, Medical and Health Department, Secretariat, Hyderabad, State of Telangana.
2. The Registrar Office at Warangal, Kaloji Narayana Rao University of Health and Science, Warangal, Telangana State.
3. One CC to SRI A.NAJEEB KHAN, Advocate [OPUC]
4. Two CCs to GP FOR MEDICAL HEALTH & FW, High Court for the State of Telangana, at Hyderabad. [OUT]
5. One CC to SRI A.PRABHAKAR RAO, SC FOR KNRUHS [OPUC]
6. Two CD Copies

PSK.

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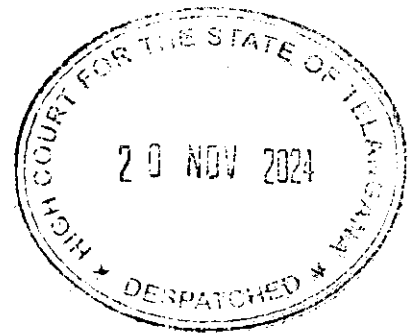
[Signature]

HIGH COURT

DATED:18/10/2024

ORDER

WP.No.13777 of 2020



**DISPOSING OF THE WRIT PETITION
WITHOUT COSTS.**

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29/11/24
low